

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/288(KB)2021
IA(I.B.C)/1244(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27TH JUNE 2024

IN THE MATTER OF	UCO BANK VS MAA RATANTI KALIMATA COLD STORAGE PVT. LTD
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. S. K. Ray, Adv.] For UCO Bank
Ms. R. Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

ORDER

1. Ld. Counsels for Applicant present.

2. **IA(I.B.C)/1244(KB)2024:**

- a) This application has been filed by the Applicant under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 read with Rule 11 of the National Company Law Tribunal Rules, 2016 seeking direction to Appoint Mr. Santanu Brahma as the Interim Resolution Professional of the Corporate Debtor in place of Mr. Samya Sengupta, erstwhile Interim Resolution Professional.
- b) This application has been supported by an affidavit which is placed at Pages No. 11 and 12 affirmed by Mrs. Meenakshi Gon Biswas, the Chief Manager and Branch Head of the Applicant Bank.
- c) Ld. counsel for the applicant also submits that **Mr. Santanu Brahma** having **Registration no. IBBI/IPA-001/IP-P01482/2018-19/12251** has given his consent to act as Interim Resolution Professional.
- d) We have heard the Ld. counsel for the applicant, perused the application and the documents attached therewith. We are satisfied that the prayer made in the IA

should be allowed. Therefore, proposing to replace *Mr. Samya Sengupta, erstwhile IRP* by **Mr. Santanu Brahma, Registration No. IBBI/IPA-001/IP-P01482/2018-19/12251**.

- e) Mr. Samya Sengupta, the erstwhile IRP is directed to hand over all documents in his possession to the newly appointed IRP, Mr. Santanu Brahma, within seven days from today.
 - f) The incoming IRP shall file further progress report in the matter.
 - g) Accordingly, this **IA(I.B.C)/1244(KB)2024** is **allowed and disposed of**.
3. List the main Company Petition for filing further Progress Report on **06.08.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)